

(e) and (f). As already stated, the Planning Commission has so far indicated an outlay of Rs. 117 crores during the VII Plan period.

Implementation of New Textile Policy

2939. SHRI HUSSAIN DALWAL : Will the Minister of TEXTILES be pleased to state :

(a) to what extent the new Textile Policy has so far been implemented;

(b) whether it has been successful in creating the expected impact on textile trade;

(c) whether there are still some impediments in the way of successful implementation of the Textile Policy; and

(d) if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (d). The textile policy announced by Government in June, 1985 has envisaged several measures for the development of textile industry in the country. Expeditions steps have been taken to implement the policy. These included lifting the ban on expansion of weaving capacity in the organized sector allowing fuller fibre flexibility, rationalisation of fiscal levies on certain man-made fibres/yarn, compulsory registration of powerlooms, and measures for development of handlooms. Action has also been initiated to set up modernisation and Rehabilitation Funds, as envisaged in the policy.

Long Term Relief to Cotton Growers of Maharashtra

2940. SHRI HUSSAIN DALWAI : Will the Minister of TEXTILES be pleased to state :

(a) whether Government are actively considering the question of continuing the cotton monopoly purchase scheme run by Government for considerable time in order to protect the vital interest of cotton growers;

(b) whether on account of the cotton

monopoly purchase scheme of Government of Maharashtra the cotton growing farmers have got adequate support; and

(c) whether there is any other proposal before the Union Government for establishing long-term relief to the cotton growers of Maharashtra, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). The objective of the Cotton Monopoly procurement Scheme in Maharashtra is to protect the cotton growers from exploitation by the traders. The Scheme aims at eliminating the middle man in order to secure economic justice to the cotton growers. The Scheme is at present valid up to 30th June 1986. The Government of Maharashtra have sought extension of the said scheme beyond 30th June, 1986. Government of India have constituted a committee to go into the question of further extension of the said scheme and other related matters.

Investment in Indian Companies by Non-Resident Indians

2941. SHRI AMAR ROYPRADHAN :

SHRI MULLAPPALLY

RAMACHANDRAN :

DR. G.S. RAJHANS :

Will the Minister of FINANCE be pleased to state :

(a) the total investments made in Indian companies so far by the Non-Resident Indians; and

(b) the details of the areas in which these investments have been made and the items that are to be produced by the concerned establishments ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The total investments made by Non-Resident Indians